1	2	3	4	5
16.	Healthcare	0.359	0.739	0.38
17.	Security	0.7	1.183	0.483
18.	Agriculture	24.04	21.56	-2.48
19.	Education/Skill Development	1.302	1.731	0.429
20.	Transport and Logistics	1.674	2.84	1.166
21.	Electronic and Hardware	0.433	0.894	0.461
22.	Pharma and Life Science	0.186	0.358	0.172
23.	BFSI	0.255	0.425	0.17
24.	Retail	3.86	5.595	1.735
	Total	46.11	58.189	12.079

[RAJYA SABHA]

Source: NSDC, Ministry of Skill Development and Entrepreneurship

Creation of separate wing for overseas employment

579. SHRI A. VIJAYAKUMAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any proposal to create a separate wing for overseas employment of unskilled labourers;
 - (b) if so, the details thereof;

256 Written Answers to

- (c) if such a wing is existing, the number of unskilled labour who were sent for overseas employment during the last three years; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The Ministry of External Affairs already has an 'Overseas Employment' Division under the Protector General of Emigrants, who is assisted by 10 Regional Protectors of Emigrants.

(c) Number of Emigrations Check Required (ECR) passport holders in skilled, Unskilled and Semi-Skilled categories who have been granted Emigration Clearances in last 5 years to notified 18 ECR countries is as under:

(in lakh)

Unstarred Questions

2012	2013	2014	2015	2016
7.47	8.17	8.05	7.81	5.21

(d) Does not arise.